

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHC/M/13-2(Vehicles) S/87-

Dated: Shimla, the 8th October, 2014.

OFFICE ORDER

In supersession of earlier office orders made in this behalf from time to time, Hon'ble the Chief Justice has been pleased to authorize the District and Sessions Judges in the State of Himachal Pradesh to incur an expenditure, on the repairs/maintenance of their own vehicles, the vehicles of the Additional District and Sessions Judges, Chief Judicial Magistrates and the pool vehicles of their respective Divisions to the following extent :-

<i>Sl. No.</i>	<i>Item of Expenditure</i>	<i>Extent of powers</i>
<i>1.</i>	<i>2.</i>	<i>3.</i>
1.	<i>Provision of accessories in the new vehicles</i>	<i>Full Powers, provided that the items of accessories are not out of the list of accessories (already circulated) and the expenditure does not exceed the limit prescribed for each item of accessory.</i>
2.	<i>Replacement of tyres and tubes</i>	<i>Full powers, provided that the vehicle has covered the minimum prescribed distance for replacement of tyres/tubes, as per instruction of the Department of Finance issued from time to time.</i>
3.	<i>Routine servicing of the vehicles</i>	<i>Full powers</i>
4.	<i>Repair and maintenance/replacement of parts</i>	<i>Upto ₹ 20,000/- (Rupees Twenty Thousand only) subject to the annual limit of Rs.50,000/- (Fifty Thousand only) subject to availability of funds and completing all the codal formalities.</i>

These orders shall come into force with immediate effect.

BY ORDER

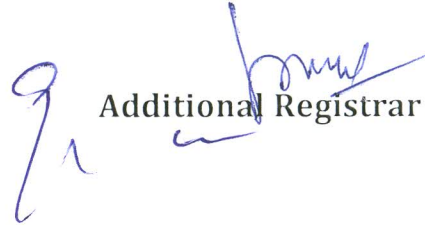
Registrar (Administration)

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Endst. No.HHC/M/13-2(Vehicles) S/87-32492-97 Dated: 8.10.2014

Copy forwarded to:

1. The Deputy Registrar cum Special Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla - 171 001.
2. All the District and Sessions Judges/ Additional District and Sessions Judges and Civil Judges (Sr. Division) cum Chief Judicial Magistrates in Himachal Pradesh.
3. The Deputy Registrar (Accounts), High Court of Himachal Pradesh, Shimla - 171 001.
4. All the Secretaries, High Court of Himachal Pradesh, Shimla - 171 001.
5. The Secretary/Private Secretary to the Registrar General/ Registrars, High Court of Himachal Pradesh, Shimla-171001.
6. Guard file.


Additional Registrar (Admn)